

(b) whether the Australian Government has de-regulated Australian air market allowing foreign carriers greater commercial freedom to introduce new services; and

(c) whether it is also a fact that air traffic to Australia has been growing at the rate of over 25 per cent per annum over the last couple of years?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHA-WAN): (a) Yes, Sir. This decision has been taken on account of inadequate traffic potential between India and Australia.

(b) No, Sir. The Air Services between Australia and India continue to be governed by the bilateral air Services Agreement entered into between India and Australia on 11-7-49.

(c) No, Sir. So far as the traffic between India and Australia is concerned, it showed a decline of 7.7 per cent in 1989-90 as compared with 1988-89.

#### **Rise in wage bills of collieries**

595. DR. YELAMANCHILI SIVAJI: Will the Minister of ENERGY be pleased to state the percentage rise in the wage bills of the collieries and the percentage rise in the price of coal for each year from 1980-81 to 1989-90, year-wise?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): Earning per manshift representing wage bill per man per day and average sale value per tonne as per cost report alongwith their percentage increase over last year from the year 1980-81 to 1989-90 is given below:

Year	Earning per manshift	Average sales per tonne	2 value per cast - report	
	Rs.	%age increase over last year	Rs.	%age increase over last year
80-81:	50.32		120.69	
81-82:	54.96	9.22	138.09	14.42
82-83:	58.82	7.02	155.77	12.80
83-84:	79.17	34.60	159.98	2.70
84-85:	85.20	7.62	188.18	17.63
		7.22	190.87	61.43
		16.80	202.80	6.25
		1.37	215.41	6.22
88-89:	140.47	29.87	252.29	17.12
89-90:	146.24	4.11	273.60	8.45